

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 05th day of April, 2019

Present:

Hon'ble Rakesh Sagar Jain, Member (J)

Original Application No. 144 of 2011
(U/S 19, Administrative Tribunals Act, 1985)

Smt. Lalo Devi

A/a 30 years

W/o Late Sri Gyan Singh Yadav

R/o Village Karbana, Post Dhandhpura,

District - Agra.

.....Applicant.

By Advocates – Ms. Pooja Srivastava

VERSUS

1. Union of India through the Secretary
Ministry of Culture, Govt. of India
New Delhi.
2. The Deputy Superintending Horticulturist,
Archaeological Survey of India,
Horticulture Division -1, Taj Mahal, Agra.
3. The Director General Archaeological
Survey of India Jan-path,
New Delhi.
4. The Chief Horticulturist, Archaeological
Survey of India, Taj Mahal, Agra.

..... Respondents.

By Advocate : Shri R. K. Srivastava

ORDER**Delivered by Hon'ble Mr. Rakesh Sagar Jain (A) :**

1. List revised.
2. None present for the applicant. Shri R. K. Srivastava, learned counsel for the respondents is present.
3. On perusal of file, it is seen that on the last dates i.e. on 11.01.2019 and 08.02.2019 counsel for the applicant was not present to pursue the case. Today also, no one is present on behalf of the applicant. It seems that the applicant has lost interest in pursuing the case. Accordingly, O.A. is dismissed in default and for non prosecution.
4. No order as to costs.

(RAKESH SAGAR JAIN)

MEMBER-J

/Shashi/